THE GAUHATI HIGH COURT

(The High Court of Assam, Nagaland, Meghalaya, Manipur, Tripura, Mizoram and Arunachal Pradesh)



(National year 1933-1934 Saka) IN RESPECT OF THE AGARTALA BENCH AT AGARTALA

	January				February				March						
Sun	1	8	15	22	29		5	12	19	26		4	11	18	25
Mon	2	-9	16	23	30		6	13	20	27		5	12	19	26
Tue	3	10	17	24	31		7	14	21	28		6	13	20	27
Wed	4	11	18	25		1	8	15	22	29		7	14	21	28
Thu	5	12	19	26		2	9	16	23		1	8	15	22	29
Fri	6	13	20	27		3	10	17	24		2	9	16	23	30
Sat	7	14	21	28		4	11	18	25		3	10	17	24	31
			Apri				May						June	e	
Sun	1	8	15	22	29		6	13	20	27		3	10	17	24
Mon	2	9	16	23	30		7	14	21	28		4	11	18	25
Tue	3	10	17	24		1	8	15	22	29		5	12	19	26
Wed	4	11	18	25		2	9	16	23	30		6	13	20	27
Thu	5	12	19	26		3	10	17	24	31		7	14	21	28
Fri	6	13	20	27		4	11	18	25_		1	8	15	22	29
Sat	7	14	21	28		5	12	19	26		2	9	16	23	30
5 . s			July	7		August				September					
Sun	1	8	15	22	29		5	12	19	26	30	2	9	16	23
Mon	2	9	16	23	30		6	13	20	27		3	10	17	24
Tue	3	10	17	24	31		7	14	21	28		4	11	18	25
Wed	4	11	18	25		1	8	15	22	29		5	12	19	26
Thu	5	12	19	26		2	9	16	23	30		6	13	20	27
Fri	6	13	20	27		3	10	17	24	31		7	14	21	28
Sat	7	14	21	28		4	11	18	25		1	8	15	22	29
	October				November				December						
Sun		7	14	21	28		4	11	18	25	30	2	9	16	23
Mon	1	8	15	22	29		5	12	19	26	31	3	10	17	24
Tue	2	9	16	23	30		6	13	20	27		4	11	18	25
Wed	3	10	17	24	31		7	14	21	28		5	12	19	26
Thu	4	11	18	25		1	8	15	22	29		6	13	20	27
	1				- 1		_			1 00	Ш	7	14	21	20
Fri	5	12	19	26		2	9	16	23	30			14	21	28

HOLIDAY

N.B. 7th January, 2012 (1st Saturday), 4th February, 2012 (1st Saturday), 3rd March, 2012 (1st Saturday), 5th May, 2012 (1st Saturday), 2nd June, 2012 (1st Saturday), 7th July, 2012 (1st Saturday) & 4th August, 2012 (1st Saturday) will be Court Working Days.

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam: Nagaland: Meghalaya: Manipur: Tripura: Mizoram and Arunachal Pradesh)

NOTIFICATION

NO.HC.XI-07/2011/1032/ RC. Dated, Guwahati, the 1st December, 2011.

LIST OF HOLIDAYS DURING THE YEAR 2012 IN RESPECT OF THE SUB-ORDINATE CIVIL COURTS OF TRIPURA

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2012 in all the Civil Courts in Tripura Sub-ordinate to Gauhati High Court.

	at .		
New Year's Day	- 1 st January	- Sunday	- 1 day
Poush Parban	- 15 th January	- Sunday	- 1 day
Netaji's Birth Day	- 23 rd January	- Monday	- 1 day
Republic Day	- 26 th January	- Thursday	- 1 day
Saraswati Puja	- 28 th January	- Saturday	- 1 day
Birth Day of Prophet	- 5 th February	- Sunday	- 1 day
<i>Mohammed</i>			
Maha Siva Ratri	- 20 th February	- Monday	- 1 day
H oli	- 8 th March	- Thursday	- 1 day
Mahabir Jayanti	- 5 th April	- Thursday	- 1 day
Good Friday	- 6 th April	- Thursday	- 1 day
Biju Festival	- 13 th April	- Friday	- 1 day
Garia Puja	- 20 th April	- Friday	- 1 day
May Day	- 1 st May	- Tuesday	- 1 day
Buddha Purnima	- 6 th May	- Sunday	- 1 day
Birth Day of Rabindra Nath	- 8 th May	- Tuesday	- 1 day
Tagore ,	,	,	,
Birth Day of Kazi Nazrul	- 25 th May	- Friday	- 1 day
Islam		,	,
Jamai Sasthi	- 27 th May	- Sunday	- 1 day
Kharchi Puja	- 27 th June	- Wednesday	- 1 day
Ker Puja	- 14 th July	- Saturday	- 1 day
Janmastami	- 10 th August	- Friday	- 1 day
Independence Day	- 15 th August	- Wednesday	- 1 day
Id-Ul-Fitre	- 20 th August	- Monday	- 1 day
Biswakarma Puja	- 17 th September	- Monday	- 1 day
Birthday of Mahatma	- 2 nd October	- Tuesday	- 1 day
Gandhi	- 2 October	- Tuesuay	- 1 uay
Mahalaya	- 15 th October	- Monday	- 1 day
LONG VACATION	- 13 October	- Monuay	- 1 uay
	- 20 th October to 15 th	- Saturday to	- 27 days
Including Durga Puja (21 st to 24 th October),Id —ul-	November		- 27 uays
Zuba (27th October) Lavai		Thursday	
Zuha (27 th October), Laxmi			
Puja (29th October),			
Dipawali (13 th November)			
& Bhatridwitiya (15 th			
November)	arth we early	C1-	
Muharram ·	- 25 th November	- Sunday	- 1 day
Guru Nanak's Birthday	- 28 th November	- Wednesday	- 1 day
World Disabled Day	- 3 rd December	- Monday	- 1 day
Christmas Holidays	- 24 th to 31 st	- Monday to	- 8 days
	December	Monday	

N.B. :-

- (1) In addition to notified holidays the Civil Courts shall remain closed on such days as are observed as local holidays in executive offices and also on days which are declared as public holidays u/s 25 of the Negotiable Instrument Act, 1881 (XXVI of 1881) and also the Civil Courts shall remain closed on such days declared as holidays by the State Govt. of Tripura.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All Civil Courts will remain closed on 2nd Saturdays of each month. The Civil Courts shall function on other Saturdays of the month from 10.00 a.m. to 4.30 p.m. positively.
- (4) The Sub-ordinate Civil Courts enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Tripura on the same occasion falling on two different dates.

By Order etc.

REGISTRAR (JUDICIAL)

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam: Nagaland: Meghalaya: Manipur: Tripura: Mizoram and Arunachal Pradesh)

NOTIFICATION

NO.HC.XI-07/2011/1033/ RC. Dated, Guwahati, the 1st December, 2011.

LIST OF HOLIDAYS DURING THE YEAR 2012 IN RESPECT OF THE SUB-ORDINATE CRIMINAL COURTS OF TRIPURA

The Gauhati High Court is pleased to declare the following days to be observed as close holiday during the year 2012 in all the Criminal Courts in Tripura Sub-ordinate to the Gauhati High Court.

New Year's Day	-	1 st January	••	Sunday	-	1 day
Poush Parban	-	15 th January	-	Sunday	-	1 day
Netaji's Birth Day	-	23 rd January	-	Monday	-	1 day
Republic Day	_	26 th January	-	Thursday	-	1 day
Saraswati Puja	-	28 th January	-	Saturday	-	1 day
Birth Day of Prophet	-	5 th February	-	Sunday	-	1 day
<i>Mohammed</i>						
Maha Siva Ratri	-	20 th February	-	Monday	-	1 day
<i>Holi</i>	-	8 th March	-	Thursday	-	1 day
Mahabir Jayanti	-	5 th April	-	Thursday	-	1 day
Good Friday	-	6 th April	-	Thursday	-	1 day
Biju Festival	-	13 th April	-	Friday	-	1 day
Ĝaria Puja	-	20 th April	~	Friday	-	1 day
May Day	-	1 st May	-	Tuesday	-	1 day
Buddha Purnima	-	6 th May		Sunday	-	1 day
Birth Day of Rabindra Nath	-	8 th May		Tuesday	-	1 day
<i>Tagore</i>		,		,		,
Birth Day of Kazi Nazrul	-	25 th May	-	Friday	-	1 day
<i>Islam</i>		,		•		/
Jamai Sasthi	-	27 th May	_	Sunday	_	1 day
Kharchi Puja	_	27 th June		Wednesday	_	
Ker Puja	-	14 th July		Saturday	_	1 day
Janmastami	-	10 th August		Friday	_	- 1 ·
Independence Day	_	15 th August		Wednesday	_	1 day
<i>Id-Ul-Fitre</i>	-	20 th August		Monday	_	1 day
Biswakarma Puja	-	17 th September		Monday	_	1 day
Birthday of Mahatma	_	2 nd October		Tuesday		1 day
<i>Gandh</i> i				, , , ,		/
Mahalaya	-	15 th October	_	Monday	_	1 day
Durga Puja	-	22 nd to 26 th October	_	. *	-	5 days
				Friday		
<i>Id-Ul-Zuha</i>	-	27 th October	_	Saturday	_	1 day
Lakshmi Puja	_	29th October	_	Monday	_	1 day
Dipaw ali	_	13 th November	_	Tuesday	_	1 day
Bhatri Dwitiya	_	15 th November	_	Thursday	_	1 day
Muharram	-	25 th November	_	Sunday	-	1 day
Guru Nanak's Birthday	٠	28 th November	_	Wednesday	_	1 day
World Disabled Day	_	3 rd December	_	Monday	_	1 day
Christmas Day	_	25 th December	_	Tuesday	_	1 day
· · · · /						

N.B. :-

- (1) In addition to notified holidays the Criminal Courts shall remain closed on such days as are observed as local holidays in executive offices and also on days which are declared as public holidays u/s 25 of the Negotiable Instrument Act, 1881 (XXVI of 1881) and also the Criminal Courts shall remain closed on such days declared as holidays by the State Govt. of Tripura.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All Criminal Courts will remain closed on 2nd Saturdays of each month. The Criminal Courts shall function on other Saturdays of the month from 10.00 a.m. to 4.30 p.m. positively.
- (4) The Sub-ordinate Criminal Court enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Tripura on the same occasion falling on two different dates.

By Order etc.

REGISTRAR (JUDICIAL)